

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 104, 105 & 106 of 2012

Dated : 14th March, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Tata Power Company Ltd. Appellant (s)

Versus

Maharashtra Electricity Regulatory Commission ...Respondent (s)

Counsel for the Appellant(s): Mr. Amit Kapur
Mr. Vishal Anand

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
Ms. Richa Bharadwaja

ORDER

We have heard Mr. Amit Kapur, the learned counsel for the Appellant.

Post the matter on **1.4.2013** for further submissions.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ak/sm